

**Share price paid to Sahu Jains**

321. SHRI MADHU LIMAYE : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have received any complaint about the excessive amount of the share price paid to Sahu Jains by the Arbitrator;

(b) whether other share holders are also demanding now similar price for the shares to be sold by them to Government;

(c) whether Government have considered the quantum of challenging the Arbitrator's Award as based/vitiated etc; and

(d) if so, the conclusion reached ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS ( SHRI F. A. AHMED ) : (a) Yes Sir. A letter dated 22-9 69 was received from Shri Madhu Limaye, M. P. and a reply has already been sent to him.

(b) Some representations have been received from certain other share holders of Jessop and Co Ltd. regarding the purchase of their shares also at the same price as has been paid to Sahu Jain Ltd. and their associates. The parties have been informed that Government do not intend to purchase additional shares in this Company.

(c) and (d). Government has already accepted the award.

**Employees involved in September  
19, 1968 Strike**

322. SHRI MADHU LIMAYE :  
SHRI S. M. BANERJEE :

Will the Minister of RAILWAYS be pleased to state :

(a) the number of Railway employees

facing charges in different courses in connection with the 19th September strike of 1968; zone-wise;

(b) the number of those who have not yet been reinstated or suspension orders against whom have not been revoked ;

(c) the number of employees zone-wise in whose case there has been break in continuity of service/with holding of promotion increments or any other disciplinary action in connection with this one-day strike ;

(d) the name of the Unions whose recognition has not yet been restored ;

(e) whether Government propose to cancel these disciplinary proceedings ; restore the *status quo ante* and withdraw the cases ; and

(f) if not, the reasons for continuing the vindictive policy ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) A Statement giving the information is attached as annexure-I.

(b) All employees who stood suspended or discharged have been put back to duty without prejudice to disciplinary action that may be ultimately taken.

(c) (i) A Statement regarding the number of employees in whose case a break in service has been caused is attached as annexure-II.

(ii) The number of employees against whom other disciplinary action has been taken is being collected.

(d) Nil.

(e) and (f). Penalties where awarded, are in accordance with the decisions taken by Government from time to time and no vindictive policy has been followed. It is not proposed to interfere with the cases which are in progress in the various courts.

**Statement****ANNEXURE-I**

**Number of employees facing prosecution on different charges in various courts of Law**

<i>Railway</i>	<i>Number of employees facing charges in different Courts</i>
Eastern	84
Northern	1444
North Eastern	92
North East Frontier	3
Southern	37
South Central	19
South Eastern	160
Western	5
	1844

**ANNEXURE-II**

**Number of employees in whose case a break in service has been imposed**

<i>Railway</i>	<i>Number of employees in whose case break in service has been imposed</i>
Eastern	4221
Northern	19428
North Eastern	7855
North Eastern Frontier	4462
Southern	5629
South Central	204
South Eastern	1287
Western	8
C.L.W.	3096
I.C.F.	169
	46,359

**Conditions of Trains on the main and Loop Lines (Eastern Railway)**

323. SHRI MADHU LIMAYE : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government's attention has been drawn to the miserable condition of the trains on the Main Lines Sahibganj Loop line of the Eastern Railway ;

(b) whether any effort will be made to restore fans and lights, provide water in the tanks, repair the seats in various classes, prevent ticketless travelling by pulling of chains and, above all, late running of trains on this sector ; and

(c) if so, the details of the measures proposed ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) No.

(b) and (c) Continuous efforts are made to ensure proper maintenance of amenity and safety fittings in coaches of trains running on main line and Sahibganj Loop line. Checks against ticketless travelling are frequently made with the help of additional ticket checking staff, plain clothed policemen and magistrates.

To prevent misuse of alarm chain apparatus a publicity campaign has been launched on the Railway. Leaflets are distributed to travelling public and lectures are given in educational institutions to the students about the evil of alarm chain pulling.

Continuous efforts are being made to ensure punctual running of passenger trains and an additional facility in the doubling of section between Sainthia and Barharwa is being provided. The punctuality on the Sahibganj loop is seriously affected by the high incidence of unauthorised alarm chain pulling and by prolonged failures of control circuits due to cable thefts.

**Rise in price of Steel**

324 SHRI MADHU LIMAYE :  
SHRI PREM CHAND VERMA :  
SHRI VIKRAM CHAND  
MAHAJAN :